

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Review Petition No. 12/RP/2021

in

Petition No. 167/TT/2020

- Subject** : Petition seeking review of the order dated 11.2.2021 in
Petition No. 167/TT/2020
- Date of Hearing** : 20.1.2022
- Coram** : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Limited and
10 others
- Parties Present** : Ms. Swapna Sheshadari, Advocate, PGCIL
Shri Aditya H. Dubey, Advocate, PGCIL
Shri Manoj Dubey, Advocate, MPPMCL
Shri S. S. Raju, PGCIL
Shri D. K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A. K. Verma, PGCIL
Shri Ravindra Khare, MPPMCL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. Learned Counsel for the Review Petitioner submitted that the instant review petition has been filed against order dated 11.2.2021 in Petition No. 167/TT/2020 on the issue of double deduction of excess Initial Spares from the Additional Capital Expenditure (ACE) in 2016-17. The Review Petition was admitted on 20.7.2021 and notice was issued to Respondents.

3. Learned Counsel submitted that the Commission vide order dated 24.12.2021 in Petition No. 135/TT/2020 had directed PGCIL/ Review Petitioner to file fresh petition with regard to the tariff of the asset covered under the instant Review Petition. As the fresh Petition will also cover the Additional Capital Expenditure (ACE) of the subject asset, she requested that the instant petition may be disposed of taking into consideration the order dated 24.12.2021. She further sought liberty to file a write-up/ note in the matter.



4. Learned counsel for MPPMCL submitted that the Review Petition may be decided on merit.
5. The Commission permitted the Review Petitioner to file/ upload the write-up/ note by 25.2.2022.
6. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

